

Roy Pradhan, Shri Amar

15.02 hrs.

Saha, Shri Ajit Kumar

STATEMENT RE. MARUTI LIMITED
(ACQUISITION AND TRANSFER OF
UNDERTAKINGS) ORDINANCE, 1980

Saran, Shri Daulat Ram

Shamanna, Shri T. R.

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA): I
beg to lay on the Table an explana-
tory statement (Hindi and English
versions) giving reasons for imme-
diate legislation by the Maruti Limi-
ted (Acquisition and Transfer of Un-
dertakings) Ordinance, 1980.

Shastri, Shri Ramavatar

Shejwalkar, Shri N. K.

Singh, Shri B. D.

Sinha, Shri Satyendra Narayan

Unnikrishnan, Shri K. P.

Verma, Shri R. L. P.

*Vyas, Shri Girdhari Lal

15.02 hrs.

Yadav, Shri R. P.

Payment of Bonus Act, 1965."
AMENDMENT) BILL@

Yadav, Shri Vijay Kumar

*Zail Singh, Shri

Zainal Abedin, Shri

THE MINISTER OF PLANNING
AND LABOUR (SHRI NARAYAN
DATT TIWARI): Sir, I beg to move
for leave to introduce a Bill further
to amend the Payment of Bonus Act,
1965.

*Wrongly voted for NOES.

MR. SPEAKER: The result of the
Division—subject to correction* is as
follows:

Ayes : 107

Noes : 46

The motion was adopted.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Payment of Bonus Act, 1965."

The motion was adopted.

SHRI CHARANJIT CHANANA :
I introduce† the Bill.

SHRI NARAYAN DATT TIWARI :
I introduce the Bill.

*The following Members also recorded their votes:

AYES: Sarvashri V. S. Vijayaraghavan, Ramnath Dubey, Narayan Dutt
Tiwari, Ananda Gopal Mukhopadhyay, P. Shanmugam, Krishna Dutt, R. Y.
Ghorpade, Madhusudan Vaurale, S. N. Prasan Kumar, D. K. Naikar, R. P.
Mahala, Ram Pyare Panika, Mahabir Prasad, Jai Narain Roat, Virdhi Chan-
der Jain, Era Anbarasu, Doongar Singh; Zail Singh, Chandrabhan Athare
Patil and Girdhari Lal Vyas,

NOES: Sarvashri R. P. Sarangi, Devi Lal, Shri Kamla Mishra Madhu-
kar, Ananda Pathak, Trilok Chandra.

†Introduced with the recommendation of the President.

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